

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Fifteenth Lok Sabha)

TENTH REPORT

(Presented on 26.08.2013)

The Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Tenth Report.

2. The Committee held a sitting on the 23rd August, 2013.
3. The Committee considered applications for leave of absence from two members. The details of these applications and recommendations of the Committee are given in the Appendix.

DR. BALIRAM
Chairman,
Committee on Absence of Members
from the Sittings of the House

NEW DELHI :
Dated the 23rd August, 2013
Bhadrapada 01, 1935 (Saka)

APPENDIX
(*vide* para 3 of the Tenth Report)

Sl. No	Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons for leave	Period for which leave of absence recommended by the Committee
1.	Shri Y. S. Jagan Mohan Reddy	22.04.2013 to 08.05.2013 = 17 days Total = 17 days	Judicial custody	22.04.2013 to 08.05.2013 = 17 days Total = 17 days
2.	Shri Sadashivrao D. Mandlik	05.08.2013 to 30.08.2013 = 26 days Total = 26 days	Self illness	05.08.2013 to 30.08.2013 = 26 days Total = 26 days